packet tea is costlier than the loose tea because in the packet tea the cost of excise duty, etc. is also packaging, added which is not there in the case of loose tea. Therefore, our consumers generally prefer to go for the tea which is loose tea. That is the reason for decline. But for the last three years there has been no decline.

Oral Answers

BIJOY KRISHNA SHRI HANDI-QUE: Sir, there is an item published in the Economic Times dated the 19th November, 1983, which says, that the Tea Trading Corporation of India in collaboration with major packeters, like Brooke Bond and Lipton, are making available, as reportedly advised by the Ministry of Commerce, six lakh Kgs. of tea to packeters at a pre-determined price of Rs. 28 per Kg. If that is so, will the Government consider such schemes being extended to other metropolitan cities the consumers get good also so that quality tea at reasonable prices?

SHRI P. A. SANGMA: Sir, it is true that the Tea Trading Corporation India is participating under a voluntary scheme to provide packet tea at a cheaper rate. This, at the moment, is going on an experimental basis. We have to see the results before we can think of extending it to other areas.

CHAIRMAN: It seems to be MR. nobody's cup of tea.

[The Questioner (Shri Robin Kakati) was absent. For answer vide cols. 49 and 50 infra]

Opening of Branches of Nationalised Banks in Andhra Pradesh

*383. SHRI RAYAPATI SAMBA SIVA RAO: Will the Minister of FIN-ANCE be pleased to state:

- (a) whether there is any proposal under Government's consideration open a few branches of the nationalised banks in Andhra Pradesh during the current financial year; and
- (b) if so, what are the names of the places where these branches are likely to be opened?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAN-ARDHANA POOJARY): (a) and (b)

A statement is laid on the Table of the House.

Statement

The Reserve Bank of India has reported that during the period July to November 1983, commercial banks opened 48 branches in Andhra Pradesh. In addition the banks are currently holding 358 allotments/licences for opening branches in Andhra Pradesh which are expected to be utilised in a phased manner before the end of March 1985.

District-wise and centre-wise details of branches opened by commercial banks in Andhra Pradeh during the period July to November 1983 and allotments/licences held by them for opening before the end of March 1985 are set out below:

District	Name of the Place
Adilabad	1. Murthampet
	2. Ramai
•	3. Bela
	4. Kotapalli
	5. Kondaram
	6. Desturabad
•	7. Muthiampalli (11-9-1983)
•	8. Rechni
*	9. Sunkadi
	10. Mahagaon
•	11. Dandep illi (4-9-1983)
	12. Asnad
	13. Andaram
	14. Venkatapur
	15. Penchakalpot
	16. Pashapalli
	17. Ada
	18. Indmapalli
	19. Bheempoor
	20. Sirpur

District	Name of the Place	District	Name of the Place
	21. Gollet		51. Akkurthi
	22. Sitarampalli		52. Mudaramadodi
	23. Sirailk Colony		53. Ramapuram
•	24. Utnoor		54. Kamapalle
	25. Kadavakallu	,	55. Ponnangur
	26. Mallapalli		56. Nendragunta
	27. Amadaguru	Cuddanah	. Neelkanteraonet
	28. Raddipalli	Guddapah	57. Neelkantaraopet
	29. Gaudoachadu		58. Narcapuram
	30. Pappur		59. Uppallur60. Nooliveedy
	31. Tarimalla		61. Sanipaye
	32. Budili		62. Malti
	33. Yenunuladoddi		63. Chitloor
	34. Duradakunta		64. Velidandla
	35. Tagguparathi	•	65. Alavalapadu
•	C PM 1 - 1-		66. Talamachipatnam
	36. Thummacherle		67. Bedepur
	37. Pedeamanthur		68. Arakatavemulla
	38. Dedithota		69. T. Konduru
	39. Chembedu		70. Akipadu
Chittoor	40. Mahasamudram		71. Pinche
	41. Samala		72. Seetigunta
	•		73. Nagavaram
	42. Rallabadugur		74. Vathalur
	43. Nan japet (9-7-83)	•	75. Tumalur
	44. Sanchavellore (29-9-1983)		76. Thawaripalla
• .	45. T.P. Kota (2-11-1983)	•	77. Thawaripalla
	46. Kalangi Kandur		78. B. Keduru
	47. Thondamanadu	East Godavar	i 79. Donkari
	48. Veligallu		80. Boduluru
			81. Kondamddalu
•	49. Pedamampet 50. S. R. Puram		82. Mirthipadu (8-9-1983) 83. Kakinada Cinema Road (Tilak Street)

98. Kupparru

97. Narasaraopet (10-11-83)

Ramireddipet

Guntus

100. Guntur

99. Narasaraopet-

101. Advaladeevi

102. Penumaka

103. Kemoraputi 104. Pulipadu

105. Adigoppula

106. Julakallu (7-11-1983) 107. Morjampadu

108. Pondugual 109. Dodicru

110. Gundalapalli 111. Utukura

112. Talacheruva

113. Yellamanda

114. Mullakalur

115. Kiundalagunta

116. Rupangunta

117. Vipparla 118. Murikipudi Hyderabad

K.V. Ranga-

redddy

130. Hyderabad-Merdapally

131. Hyderabad-Jubilee Hill (16-10-1983) 132. Secunderabad-Vasavinagar

133. Hyderabad-Chickadepalli (5-10-1983)134. Hyderabad-Malakpet

(21-9-1983)

135. Hyderabad Kakateeyanagar 136. Hyderabad-

Chickdapalli

137. Hyderabad-Charminar 138. Hyderabad-

Khairatabad 139. Devrampalli

140. Juntpalli

142. Pagdiayal 143. Navabpet

144. Nagaram

141. Paidurg

145. Rudraram

District	Name of the Place	District	Name of the Place
	146. Pulmamidi		179. Katkur
	147. Medpalli (16-9-1983)		180. Karimnagar
Karimnagar	148. Muttaram		181. Ellanthakunta
	149. Bushanraopet		4
	150. Basvapur		182. Sarangapuram (13-10-83)
	151. Shanigaram	Khammam	183. Sattupalli
	152. Guttududdenapalli	Krishna	184. Chevuru
	153. Koheda	Krishna	<u>-</u>
	154. Indurthi		185 Parisepalli
	155. Ghanarla		186. Dokiparru
	156. Rukmapur		187 Vadlamanadu (26-8-83)
	157. Gershekurthy		188. Bheskararaopet
	158. Udlingannapet		189. Unikili
	159. Kandikatur		190. Polatitippa
	160. Kodurapaka		191. Chittapur
	161. Gollapalli (28-9-1983)		192. Mupalla
	162. Korem		193 Nandiwada (27-9-1983)
	163. Laximipur		194. Surampalli
	164. Repaile		(20-7-1983)
	165. Appepur		195. Tungabhadra (7-11-1983)
	166. Kolvai		196. Allur
	167. Nerlla		197. Jannagiri
	168. Chandoli		198. Gudupadu
	169. Appanapet		199. Sedepalli
	170. Kukkagudur		200. Kothapetta/
	171. Odela		Enagumam
,	172. Kolenoor		201. Khyruppala
	173. Vedakpur		gog. Kandukur
	174 Telikunta	1	203. Kotekal
	175. Kunjampalli		204. Kanala
	176. Karimnagar Killasagar		205. Thimmampuran 206. Maddur
	177. Marripalligudem		207. Pollur
	178. Gopalpur		208. Peddakadalur

Name of the Place 209. Badinehal

210. Pusulur 211. Peddakotur

212. Varidyal 213. Kollur (11-11-1983) 214. Uppunuthala

215. Siraswada 216. Vedireddipalli 217. Sainpalli

218. Magalgidda 219. Veltoor 220. Pedda Mandadi 221. Ponnakal

222. Nerva 223. Kalwal

224. Poodur 225. Nandanee

227. Monikenda 228. Raviryal 229. Remudale

230. Kavirpad 231. Srinagar Kaluntala

232. Gopalpet 233. Irvin 234. Kululpally

235. Rawalpalli 236. Ayancha 237. Kalakonda

238. Kaukuntala (28-11-83)

239. Kosigi (28-11-1983)

226. Kothamolgara

Nalgonda

Nellore

240. Kothakota (28-11-1983) District

Medak

Name of the Place 241. Ramchandrapuram

> 242. Yeddumailaram (Ordinance Factory)

(25-10-83)

243. Kamkole 244. Gomaram (28-7-83)

245. Ananthasagar (3-9-83)246. Chowtkur 247. Karasgutti

248. Borancha 249. Sardhana 250. Sarvodayangar

251. Teegul 252. Nachoram 253. Kucharam

254. Pullur 255. Toguta (76-9-83) 256. Chitapur

257. Regode 258. Kangti 259. Sirpuram

260. Koknoor 261. Tadkal

262. Papanapet 263. Cheekode (29-10-83) 264. Mallikarjuna-Pally

265. Inderakannur (28-11-1983) 266. Tirumalagiri

267. Dandapadu

268. Nellore (20-10-1983) 269. Yellayapallem (16-8-1983)

District	Name of the Place	District	Name of the Place
	270. Pellakur		302. Jukkal
,	271. Chillakellamarri		303. Khudavanpur
	272. Bangarupeta		304. Dupalli
	273. Thumalaopetta	-	305. Mohammadnagar
	274. Kurungonda		306. Durki
	275. Gandipalem		307. Pedda Kodagal
	276. Jagadevipeta		308. Binola
	277. Siddanakondur		309. Narsullabad
*	278. Chalalikonda		310. Darsinguntapet
	279. Mallam	Prakasam	311. Doddichintala
	280. Cinduru		312. Nidamanur
	281. Kendagunta		313. Ponnanur
	282. Brahmanakraka		•
	283. Gauravaram		314. Juwigunta
	284. Juvaladinne		315. Pedda Allavalapadu
	285. Talamandi		316. Pedda Erralapadu
	286. Veguro		317. Golagattu
	287. Utukur		318. Kaljivulapadu
	288. Eduru		319. Pothalapadu
	289. Ekasiri	·	320. Zarugumalli
	290. Gurramkonde		321. Tarugumalli ' (31-10-83)
	291. Polathora		322. Gannapalli
	292. Manganellore		323. Mallampeta
	293. Kampasamudram	·	324. Thippayapalam
	294. Mariapadu	Srikakulam	325. Kaspa Naupada
	295. Dakkili		326. Kallepalle
	296. Melcheru		327. Rogolur
	297. Kendapuram		328. Rekhadevipuram
	298. Kutchkur	ļ	329. Mattam Sariapalli
	- .		330. Challavanipet
	299. Salora	· ·	331. Rayanavalasa
	300. Achampet		332. Guttavalli
	301. Pulkal		333. Pydi Bhemavaram

District	Name of the Place	
	395. Haripriyal	
	396. Redlawade (4-7-83)	
	397. Mandapalli (Gimibat)	
Vest Godavari	398. Lingaboyinacharla	
·	399. T. Narsapuram (30-11-1983)	

Oral Answers

400. Tundur (30-11-1983)

401. Yadayollu (28-7-1983)

402. Sreeparru

403. Polasanipalli

404. Dirusumarru

405. Arikirevula (26-9-1983)

406. Vemuladeevi

Note: The dates on which the banks opened their branches in Andhra Pradesh during the period July to November 1983 have been indicated in brackets.

SHRI RAYAPATI SAMBA SIVA RAO: I want to know whether Bharat Overseas Bank applied for opening of a branch in Andhra Pradesh.

SHRI JANARDHANA POOJARY: Bharat Overseas Bank is not a nationalised bank and also it is not operating inside. the country.

SHRI RAYAPATI SAMBA SIVA RAO: But they have to get permission from the R.B.I. I think.

MR. CHAIRMAN: What does it matter?

SHRI RAYAPATI SAMBA RAO: They applied for the permission and they have yet not received permission from the Government to open a branch in Andhra Pradesh.

SHRI PRANAB KUMAR MUKHER-JEE: I am not aware of this particular application but so far as the general principle is concerned, for opening of branches, the Reserve Bank take into account various factors when they formulate the policy in regard to branch expansion First they determine in various banks. consultation with the State Government where the branch is to be established and then consider the request from the particular bank and thereafter issue licence. The current period is a three-year period ending on 31st March 1985. far Andhra Pradesh is concerned, have given the details of 406 places in regard to opening of the branches, where licences have been given and 48 of them have already been implemented by November 1983; 358 are to be completed by 31st March, 1985. But with reference to this particular question of the hon. Member, we require separate notice.

SHRI R, MOHANARANGAM: Sir. I understand, State Government is responsible for giving the basis and for recommending branches of the banks to be opened in various places. But I want to know the qualifications and the factors behind it, and what are the qualifications for a bank to open a new branch in a particular place. I understand there are places where functioning of a bank is not so successful and still a branch in opened, and where it is badly needed, there is no branch of a bank. That is why I want to know from the hon, Minister qualifications are for as to what the opening of a branch, whether it is a nationalised bank or a scheduled bank.

SHRI PRANAB KUMAR MUKHER-JEE: The first and the foremost qualification should be that the bank should be viable from commercial point of view and there should be scope and potentiality. In regard to selection of a particular site, we take the advice of the State Government. There are areas with a potentiality from commercial point of view and from the point of view of economic activities; such areas are identified. But the first and the criterion is to determine the foremost commercial viability. Secondly, physical factor. We have decided that every block should have at least one branch of a nationalised bank, and at the end of

1985, there should not be any unbanked block in the country. The total number of blocks all over the country is mere than 5000. In South, most of these blocks are covered and hardly there is any unbanked block in the Southern States.

MR. CHAIRMAN: Next question.

Exports to Austria

*384. SHRIMATI USHA MAL-HOTRA:†

SHRIMATI RATAN KUMARI:

Will the Minister of COMMERCE be pleased to state:

- '(a) whether it is a fact that at a meeting held recently in New Delhi between the representatives of the Federation of Indian Chambers of Commerce and Industry and Austrian Delegation, the latter has shown keen desire to import from India consumer goods, like ready-made garments, carpets and engineering goods;
- (b) if so, what progress has been made in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) The Federation of Indian Chambers of Commerce and Industry organised a meeting with a Deiegation from Austria on 6th December, commitments were 1983 but no firm made on the spot to import specific commodities nor any value was indicated; and

(b) Does not arise.

SHRIMATI USHA MALHOTRA: Sir will the hon. Minister be pleased to state whether the Government is trying to identify more areas of trade with Austria in particular, and other countriees in Europe, and if so, will he ensure that stringent measures are taken to see that sub-standard quality of material is not supplied, as was done earlier in case of other countries?

†The question was actually asked on the floor of the House by Shrimati Usha Malhotra.

SHRI P. A. SANGMA: Yes, Sir.

MR. CHAIRMAN: He could not agree more.

श्रीमती रत्न कुमारी: वया मंत्री महोदय यह बतलायेंगे कि इन वस्तुम्रों का निर्यात फैडरेशन ग्राफ इंडियन चैम्बर ग्राफ कामर्स करेगी क्योंकि वह प्राइवेट संस्था है, या गवर्नमेंट खद इसका निर्यात करेगो, ग्रीर इन वस्तुग्रों के निर्यात से घरेल व्यापार पर क्या फर्क पडेगा ?

SHRI P. A. SANGMA: Sir, the question arose, I think, from the Press report regarding the prospects of exports to Austria as a result of the meeting that the FICCI members had with the Austrian delegation. A lot of discussion took place and these meetings are normally to generate an atmosphere, to take interest in purchasing from us and buying from them. Exports are naturally not made by FICCI as an organisation. FICCI is an association of all the industries; of the exporters, the export houses. It has to be from individual exporters and also from the Government. As the House is aware, we also export, canalise items through STC and other organisations. It is a twoway traffic, from the Government as well as from the private parties.

SHRI GHULAM RASOOL MATTO: Sir, carpets have already been mentioned in the items of exports. But may I request the hon. Minister if other handicrafts from Kashmir, which have a potential in that market, like Namdas and Erewel Embroidery will also be included in this and whether there is any proposal to form an Indo-Austrian Trade Council?

MR. CHAIRMAN: He wants to know whether there is any proposal to form an Indo-Austrian Trade Council.

SHRI P. A. SANGMA: We have. These are the items which have emerged during the course of the discussions. As I have said in my main answer, nothing concrete has emerged, has materialised so far. It is in the stage of negotiations.

MR. CHAIRMAN: He wants to know about other items.